

In this regard, I request the Central Government to find a concrete solution to this problem like the construction of bridges over these rivers. The bridges can be constructed at Kakori-Bahru road across Betwa Nullah, at Mall-Dubgga Road, Helua Ghat, Andha Chowki-Navi Panah, Garhi Chunauti Marg across Nagwa Nullah, at Dipalli over River Sai, between Shivpuri and Barauna, at Ghatampura between Sohramao and Hassanganj. A pantoon bridge needs to be constructed at Manjhi Chandika Devi over River Gomti. Sir, many of these bridges were sanctioned by the Government, but construction work on them could not be taken up due to financial constraints.

Therefore, I request the Union Government to send a Central team to assess the damages and also to provide the necessary financial assistance to the State Government to build dams on those rivers and to dredge the lakes. In this regard, I would also request that the Government should formulate a long term plan with the assistance of the World Bank.

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(iv) Need to check smuggling of domestic animals from Bihar and other parts of the country to Bangladesh (1702377)

SHRI YUVRAJ (Katihar): Mr. Deputy Speaker, Sir, smuggling of healthy and well-built cattle including bullocks and buffaloes to Bangladesh via West Bengal has been taking place for the past many years. These cattle are brought from the cattle markets of Kheria and Mansai in Katihar District and the cattle markets of the neighbouring districts of Purnea, Araria and Kishanganj and also from Punjab, Haryana and Uttar Pradesh. Our precious cattle wealth is getting depleted in this manner and this in turn has affected our economy. Earlier also, I had drawn the attention of the Government towards this direction but no effective steps have so far been taken. I have made this submission to press for an immediate remedy to this problem.

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(v) Need to provide financial assistance to Madhya Pradesh Government for development of the tribal areas of the State (1402377)

SHRI RAMESHWAR PATIDAR (Khargone): Mr. Deputy Speaker, Sir, in comparison to other states of the Union, Madhya Pradesh is the most backward state. The State has a large population of Scheduled Tribes. Majority of its districts are tribal dominated. Development has not made its presence felt in these areas, even decades after independence. Even large villages have not been connected with roads and if anywhere it has been built, culverts and bridges have not been provided for, as a result of which these areas remain cut-off from the rest of the world during rainy season. Moreover, in these areas, there are no dispensaries, School buildings, provision for drinking water, wells or tube wells, and even if there are some wells, they are dry. Due to the lack of resources at its disposal, the State Government has not been able to carry out the said development works. The people in these areas are living below the line of poverty. Only nominal development work has taken place in the tribal development blocks of the Khargone District of Madhya Pradesh. Hundreds of villages are without roads, culverts, bridges, schools, dispensaries and potable water facilities. It won't be possible for the Madhya Pradesh Government to carry out these works with the scarce resources at its disposal.

Therefore, in order to accelerate the pace of development and welfare programmes for the Scheduled Tribes and to improve their living standards, the Madhya Pradesh Government has sought financial assistance from the Centre. Therefore, I urge the Central Government to provide the desired assistance to the State Government, as grant-in-aid from the Consolidated Fund of India, under article 275 of the Constitution